

and gratuity to Officers of All India Service Cadres like the I.A.S., I.P.S., etc., which were constituted some 11 years back are yet to be finalised;

(b) the reasons for this delay in the finalisation of these rules;

(c) whether it is a fact that the officers who had retired from the I.A.S. prior to the 7th July, 1955 have been recently required to exercise option either in favour of the old pension rules of the listed posts under which they were governed formerly or in favour of the new pension rules under finalisation; and

(d) if so, the precise circumstances under which exercising of such option has been required before the new pension rules are formulated?

The Minister in the Ministry of Home Affairs (Shri B. N. Datar): (a) to (d). A statement is laid on the Table of the House. [See Appendix III, annexure No. 8.]

Social Education

*556. **Shri Subodh Hansda:** Will the Minister of Education be pleased to state:

(a) whether the scheme for setting up Co-ordinating Councils to organise Social Education has been finalised; and

(b) if so, the steps taken in this direction and the progress made up-to-date?

The Minister of Education (Dr K. L. Shrimall): (a) No, Sir.

(b) State Governments have been asked to indicate their willingness to participate in the scheme and five of them have so far agreed to do so

Smuggling on Rajasthan Border

*557. **Shri Ram. Krishan:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Rajasthan Armed Constabulary recovered from Pakistani smugglers

Rs. 61,000, 730 tolas of gold valued at about Rs. 80,000 and a pistol in an encounter with Pakistani smugglers, when they were attempting to cross the border on the night of 2nd May, 1958 in Sri Ganganagar area; and

(b) if so, whether any smuggler was killed, injured or arrested?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir. It is a fact that the Rajasthan Armed Constabulary recovered the following goods from three smugglers (of whom one was Pakistani and the other two were Indians) while attempting to cross the border on the night of 2nd/3rd May, 1958 near village 63 F on the Indo-Pakistan border; fire was exchanged from both sides.

730 tolas of gold

1 Pistol (32 bore with 5 cartridges)

3 wrist watches and one pen.

Total value—Rs. 80,900 and Rs 73-12-0 (Pak currency).

On the same night 250 tolas of gold were also recovered from a Pakistani national by the Rajasthan Armed Constabulary, Govindgarh. No encounter took place.

(b) No person on either side was killed or injured. All the smugglers mentioned above were arrested.

Birth Centenary of Rabindranath Tagore

*558. { Shri D. C. Sharma:
Shri S. M. Banerjee:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 2015 on the 6th May, 1958 and state the further progress made in regard to the publication of works of Shri Rabindranath Tagore on the occasion of his birth centenary celebrations?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): The following is the progress

made by the Sahitya Akademi in regard to the publication of works of Shri Rabindranath Tagore on the occasion of his birth centenary celebrations:—

1. The devanagari edition of 101 select poems of Rabindranath Tagore (original Bengali text, fully annotated) has been printed and is expected to be brought out shortly under the title, "Ekottarasati".

2. The manuscripts of the devanagari editions of 500 songs and 21 short stories are completed and arrangements are being made for their printing.

3. Manuscripts of the transliterated editions of six Dramas and two Novels are under preparation.

4. The selection of material for the remaining three volumes concerning essays, travelogue, letters, etc is being made

5. Some of the above volumes are under translation in many Indian languages. The Gujarati edition of 21 short Stories has been published. The manuscript of the Punjabi edition is ready for press. Other assignments for translation will be made after the Devanagari editions are ready.

6. It has also been decided to publish a two-volume selection of Tagore's writings in Nepali and Tibetan.

Rice Bran Oil

*559. { Sardar Iqbal Singh:
Shri Ram Krishan:

Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1608 on the 11th April, 1958 and state:

(a) whether the sub-committee of the Joint Standing Committee for

Industry and Scientific Research which was set up to go into the problems of extraction of oil from rice bran and to submit a project report, has since submitted its report;

(b) if so, the details thereof; and

(c) the action taken by Government thereon?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes Sir.

(b) A copy of the Report is laid on the table of the House. [See Appendix III, annexure No. 9.]

(c) The Report is under consideration of the Council of Scientific and Industrial Research.

Small Savings Certificates

*560. { Shri Panigrahi:
Shrimati Masida Ahmed:

Will the Minister of Finance be pleased to state whether it is a fact that the Union Government propose to introduce sale of Small Savings Certificates and stamps through commercial bodies and industrial establishments?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): Registered bodies and associations are eligible, even now, for appointment as agents for selling Certificates. The question of authorising the stocking and sale of such Certificates by agencies other than the Post Offices and the Reserve Bank of India is under consideration.

Tutorial Classes

*668. Shri Damani: Will the Minister of Education be pleased to lay a statement on the Table showing:

(a) in which University tutorial classes are being held;

(b) which universities are considering the introduction of tutorial classes; and